

COMMITTEE ON
ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

(Seventh Lok Sabha)

THIRD REPORT


(Presented on 26.3.1981)

I, the Chairman of the Committee on Absence of Members from the sittings of the House, having been authorised by the Committee, present this their Third Report.

2. The Committee held a sitting on the 19th March, 1981.

3. The Committee considered applications for leave of absence from two Members. The recommendations of the Committee with respect to these applications are given in the Appendix.

NEW DELHI;
March 19, 1981
Phalguna 28, 1902(Saka)


(P. V. G. RAJU)

CHAIRMAN,
COMMITTEE ON ABSENCE OF MEMBERS
FROM THE SITTINGS OF THE HOUSE.

APPENDIX

(Vide para 3 of the Report)

Name of Member who has applied for leave of absence	Period for which leave applied for	Reasons	Period for which leave of absence recommended by the Committee	Remarks
Shrimati Sahodrabai Rai	12.8.80 = 1 day	Illness	12.8.80 = 1 day	-
	17.11.80 = 37 days		17.11.80	
	23.12.80		to	
	23.12.80 = 37 days		23.12.80 = 37 days	
	16.2.81		16.2.81	
to	to			
29.3.81 = 42 days	8-3-81 = 21 days			
TOTAL: 80 days	* 59 days			
2. Shri S.N. Prasan Kumar	9-3-81 to 7-4-81 = 30 days	Daughter's marriage	9-3-81 to 7-4-81 = 30 days	

*Since the Committee do not recommend leave for more than 59 days at a time, Member may be granted leave for 59 days in the first instance.